

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

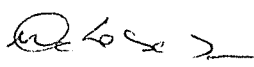

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03.04.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1118/IB/2018  
NAME OF THE PETITIONER(S) : UNIQUE ROOF PVT LTD  
NAME OF THE RESPONDENTS : SCM GARMENTS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. MADAN BABU.	For petitioner.	
2.	D. KANAGA SUNDARAM	Respondent	

ORDER

Counsels for both the sides are present; prayed for adjournment to make final submissions. At request, matter stands adjourned. Put up on 12.06.2019 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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